

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1093**  
**TO BE ANSWERED ON 08<sup>th</sup> FEBRUARY, 2023**

**EXPORT OF DRUGS AND MEDICAL DEVICES**

1093. DR. BEESETTI VENKATA SATYAVATHI:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether it is a fact that India has been exporting drugs and medical devices to Russia and other countries;
- (b) if so, the details thereof including the type, quantity, price of drugs and medical devices exported so far;
- (c) whether the Government has taken any further steps to utilise the potential market in Russia and other countries for export of drugs and medical devices; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SMT. ANUPRIYA PATEL)

**(a) & (b):** Yes. India's export of drugs & pharmaceuticals and medical devices to the world including Russia is given below:

(Values in USD Million)

Commodity	UNIT	Total Export			
		2020-21		2021-22	
		QTY	Value	QTY	Value
Drugs and pharmaceuticals					
BULK DRUGS, DRUG INTERMEDIATES	Kgs	32,44,01,275	4429.7	45,07,32,258	4468.53
DRUG FORMULATIONS , BIOLOGICALS	Kgs	31,83,16,963	19042.17	62,17,42,391	19,001.09
AYUSH AND HERBAL PRODUCTS	Kgs	12,05,58,428	539.88	12,61,12,132	612.13
SURGICALS			6.87		8.17
TOTAL			24,444.03		24,594.27

MEDICAL DEVICES	Thousand Tonnes	1158.15	2532.16	52.26	2934.02
	Nos. in Mn.	6742.88		6025.82	
	Pieces in Mn.	782.27		808.89	

(Source: DGCIS)

**(c) & (d):** Yes. The major steps taken by Government to utilize the potential market in Russia and other countries for export of drugs and medical devices are:-

(i) Financial assistance is provided under the Market Access Initiative (MAI) scheme of Department of Commerce to develop new markets, to promote new products and new exporters as well as to consolidate the existing Indian exports markets. The activities supported under the MAI scheme include organising/ participating in Fairs, Exhibitions and Buyer Seller Meets abroad and reimbursement of expenditure incurred by exporters on statutory compliances such as product registration charges, plant inspection charges etc.

(ii) Pharmaceutical products and medical devices have been covered under RoDTEP Scheme (Remission of Duties and Taxes on Exported Products) with effect from 15 December 2022 under which the duties/ taxes/ levies paid by the exporters at the Central, state and local levels, that were not being rebated/refunded so far, will be refunded/rebated thus enhancing the export competitiveness of pharmaceutical industry.

(iii) The recent trade agreements signed by India, namely, India-UAE Comprehensive Partnership Agreement and India-Australia Economic Cooperation and Trade Agreement have given wider market access for Indian pharmaceutical products and medical devices.

(iv) The market access issues highlighted by Indian pharma exporters are regularly taken up with concerned trade partners through Indian Missions as well as through bilateral institutional mechanisms with these countries. In case of Russia, the meeting of India-Russia Sub-Group on elimination of barriers and restrictions in trade, economic and investment spheres was recently held on 22<sup>nd</sup> December, 2022 wherein trade issues of pharmaceutical sector were raised.

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